

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

13

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : CP/5/2017
NAME OF THE PETITIONER(S) : KRISHNAN SETHURAMAN
NAME OF THE RESPONDENT(S) : CLOUDNOW TECHNOLOGIES PVT LTD
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1)	Karthik Ram Mohan	Counsel for R4	KRM
2.	Paritna Venkateswaran	Counsel for Petitioner	PV

ORDER

Counsel for the Petitioner present. Counsel for R4 present. No representation on behalf of other Respondents. Matter is posted for the appearance of the other Respondents also. Put up on **07.12.2017 at 10.30 A.M.**

-sd/-
MEMBER (TECHNICAL)
ghk

-sd/-
MEMBER (JUDICIAL)